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MINISTRY OF FINANCE
(DEPARTMENT OF COMPANY AFFAIRS)

NOTIFICATION

New Delhi, the 14th October, 2003

S.O. 1198 (E). - In exercise of the powers conferred by Sub-section (1) read with Sub-section (3) of Section 7 of the Competition Act, 2002 (12 of 2003), the Central Government hereby establishes, with effect from 14th October, 2003, the Competition Commission of India having its head office at New Delhi.

F. No. 1/10/2003-CL.V

(Rajiv Mehrishi)
Joint Secretary